

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose     | Section             | Name of the Parties<br>M/s. / Mr.                            |
|-------------------------|----------|-------------|---------------------|--|
| CP 242/13               | TP 9/17  | For hearing | 433( e) /<br>433(f) | HDFC Bank Ltd. Vs Narayana<br>Electrical Solutions Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

SUDHIR B.S

9036022988

KRISHNAMURTHY.N.D

(8904201243)

Petitioner

Respondent

BSSudhir

Krishna. N.D

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Again he requested time to file additional objections to Form 1. List it on 11/12/2017.

  
Member (T)

  
Member (J)